

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:1392
ANSWERED ON:14.08.2013
SURRENDERING OF G SPECTRUM BY BSNL AND MTNL
Kumar Shri P.;Venugopal Shri P.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government is considering to take back 4G spectrum from the State owned Bharat Sanchar Nigam Limited and Mahanagar Telephone Nigam Limited and refund the fee paid by them;
- (b) if so, the details thereof;
- (c) whether these two companies have expressed their inability to launch broadband wireless access services for want of requisite funds;
- (d) if so, the details thereof; and
- (e) the action taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. (SMT.) KILLI KRUPARAN)

- (a) & (b) & (e) The matter of surrender of Broadband Wireless Access (BWA) spectrum with refund of upfront charges paid by Bharat Sanchar Nigam Limited (BSNL) and Mahanagar Telephone Nigam Limited (MTNL) thereon is under consideration of Group of Ministers (GoM) constituted to look into the matter of reviving and revitalizing BSNL and MTNL.
- (c) & (d) BSNL and MTNL have stated that a viable business case for provision of commercial BWA services after payment of upfront charges in the allotted band does not exist.